

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1032

ANSWERED ON:01.08.2005

POACHING OF DOLPHIN

Kharventhan Shri Salarapatty Kuppusamy;Singh Baba Shri K.C.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is aware that poaching of Dolphin and illegal mining of sand is taking place continuously over the years in the Chambal river area and other habitats of Dolphin;
- (b) if so, whether the Union Government has issued any instructions to the State Governments to stop this menace and protect the endangered Dolphin;
- (c) if so, the details thereof and the action taken thereon by the States; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) The information on poaching of animals is collected at the level of the State Governments. No specific incidence of poaching of Dolphins as well as illegal mining of sand has been brought to the notice of the Government of India in the recent past.
- (b) & (c) The National Wildlife Action Plan adopted by the Government of India envisages conservation of wild and endangered species and their habitats as one of the strategies for action. States Governments have notified important habitats of dolphin as National Parks and Sanctuaries.
- (d) Does not arise.